

Chhattisgarh Co-Operative Societies (Amendment) Adhiniyam, 2002

33 of 2002

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An Act further to amend the Chhattisgarh Co-operative Societies Act, 1960. Be it enacted by the Chhattisgarh Legislature in the Fifty-third year of the Republic of India as follows:--

1. Short title and Commencement :-

(i) This Act may be called the Chhattisgarh Co-operative Societies (Amendment) Adhiniyam, 2002 (No. 33 of 2002). (ii) It shall come into force on the date of its publication in the Chhattisgarh Gazette.

2. Amendment of Section 49 :-

In Sub-section (7-AA) of Section 49 of the Chhattisgarh Cooperative Societies Act, 1960 (No. 17 of 1961) for the words "twelve months", the words "twenty four months" shall be substituted.